

(e) Does not arise.

(f) Final Location Survey has been taken up for new line portion between Lohardaga and Tori. For Ranchi-Lohardaga gauge conversion, preliminary works, preparation of plan, processing to tenders have been taken up. An outlay of Rs. 10 crs. Has been provided in current year's budget to expedite the work.

[English]

#### **Delhi Apartment Ownership Act, 1986**

2395. SHRI K.S. RAO: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the Government propose to amend existing Delhi Apartment Ownership Act, 1986;

(b) if so, the details thereof; and

(c) the time by which the proposed amendment bill is likely to be introduced in the Lok Sabha/Rajya Sabha?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) (a) The Government is proposing to enact a new legislation on Delhi Apartment Ownership.

(b) Delhi Apartment Ownership Act, 1986, received the assent of the President on 23.12.86. However, the Act remained inoperable due to some lacunae particularly relating to absence of any penal provision, problems regarding appointment of competent authority and several other shortcomings. A draft revised Delhi Apartment Ownership Bill has been prepared not only to overcome the shortcomings noticed earlier in the Act but also to make comprehensive changes in its content.

(c) The Government is likely to introduce the Bill in the ongoing Budget Session of the Parliament subject to completion of the requisite formalities.

#### **Firing by Pakistani Troops in Jammu and Kashmir**

2396. DR. T. SUBBARAMI REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether Pakistani troops exchanged fire in Jammu and Kashmir borders during the recent elections;

(b) if so, the details thereof;

(c) the extent to which these firings affected the elections in the State;

(d) the total damage caused to the BSF troops as a result thereof; and

(e) the details of other damages caused during these firings?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Yes Sir.

(b) and (c) Unprovoked firing by Pakistani troops along the LOC & IB in J&K is a routine phenomenon. The firings did not affect the election process in the State.

(d) and (e) One Sub-Inspector and one constable of the BSF were wounded, No other damage has been reported.

#### **MOU for Urban Infrastructural Development Schemes**

2397. SHRI R. SAMBASIVA RAO: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Housing & Urban Development Corporation have signed a Memorandum of Understanding for urban infrastructural development schemes;

(b) if so, the details thereof;

(c) whether any action plan has been prepared for providing houses to the weaker sections in the country during the next two years; and

(d) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Housing and Urban Development Corporation Ltd. (HUDCO) has signed a